

Central Administrative Tribunal  
Principal Bench

(12)

OA No.2909/2001

New Delhi, this the 9th day of August, 2002  
Hon'ble Shri S.A.T.Rizvi, Member (A)  
Hon'ble Shri Shanker Raju, Member (J)

Shri Nawab Singh  
Sub Inspector No. 757/D  
R/o Airport Police Lines  
Mehram Nagar  
Delhi.

..... Applicant  
(Shri M.K.Gupta, Advocate)

versus

1. The Commissioner of Police, Delhi  
Police Headquarters  
I.P.Estate, New Delhi-110002.
2. The Joint Commissioner of Police (Operations)  
Police Headquarters  
I.P.Estate, New Delhi-110002.

.. Respondents.

(Shri Harvir Singh, Advocate  
with Shri Lakh Ram, Departmental  
representative)

Order (Oral)

By Shri S.A.T.Rizvi, Member (A)

On an application made, the learned counsel for the applicant is permitted to withdraw the application which is accordingly dismissed as withdrawn.

S. Raju

(Shanker Raju)  
Member (J)



(S.A.T.Rizvi)  
Member (A)

/shyam/